

16ਵੀਂ ਵਿਧਾਨ ਸਭਾ
ਤੀਜਾ (ਵਿਸ਼ੇਸ਼) ਸਮਾਗਮ

ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਸਕੱਤਰੇਤ
(ਵਿਧਾਨ ਸ਼ਾਖਾ)

ਨੰ: 70-ਐਲ.ਏ.-2022/ Spl. 2

ਵੱਲੋਂ

ਸੁਰਿੰਦਰ ਪਾਲ,
ਸਕੱਤਰ।

ਸੇਵਾ ਵਿਚ

ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦੇ ਸਮੂਹ ਮੈਂਬਰ ਸਾਹਿਬਾਨ।

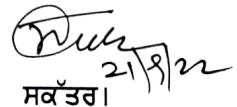
ਮਿਤੀ ਚੰਡੀਗੜ੍ਹ, 21 ਸਤੰਬਰ, 2022

ਸ਼੍ਰੀਮਾਨ/ਸ਼੍ਰੀਮਤੀ ਜੀ,

ਮੈਨੂੰ ਆਪ ਜੀ ਨੂੰ ਸੂਚਿਤ ਕਰਨ ਦਾ ਮਾਣ ਪ੍ਰਾਪਤ ਹੋਇਆ ਹੈ ਕਿ 16ਵੀਂ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦਾ ਤੀਜਾ (ਵਿਸ਼ੇਸ਼) ਸਮਾਗਮ ਵੀਰਵਾਰ, ਮਿਤੀ 22 ਸਤੰਬਰ, 2022 ਨੂੰ 11.00 ਵਜੇ ਸਵੇਰੇ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਹਾਲ, ਵਿਧਾਨ ਭਵਨ, ਚੰਡੀਗੜ੍ਹ ਵਿਚ ਰਾਜਪਾਲ ਪੰਜਾਬ ਜੀ ਦੇ ਹੁਕਮਾਂ ਅਨੁਸਾਰ ਬੁਲਾਇਆ ਗਿਆ ਸੀ।

ਮਾਨਯੋਗ ਰਾਜਪਾਲ, ਪੰਜਾਬ ਜੀ ਵੱਲੋਂ ਆਪਣੇ ਉਕਤ ਹੁਕਮਾਂ ਨੂੰ ਵਾਪਿਸ ਲਏ ਜਾਣ ਦੇ ਮੱਦੇ ਨਜ਼ਰ, ਕੱਲ ਮਿਤੀ ਵੀਰਵਾਰ, ਮਿਤੀ 22 ਸਤੰਬਰ, 2022 ਨੂੰ 11.00 ਵਜੇ ਸਵੇਰੇ ਹੋਣ ਵਾਲਾ ਤੀਜਾ (ਵਿਸ਼ੇਸ਼) ਸਮਾਗਮ ਰੱਦ ਕਰ ਦਿੱਤਾ ਗਿਆ ਹੈ।

ਵਿਸ਼ਵਾਸਯੋਗਤਾ,


ਸਕੱਤਰ।

No. 70-LA-2022/ Spl. 3, dated Chandigarh, the 21 September, 2022.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab, Chandigarh;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;

P.T.O.

3. the Special Chief Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh;
4. the Principal Secretary to Hon'ble Chief Minister, Punjab;
5. the Principal Secretary to Governor, Punjab, Chandigarh;
6. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh (with 4 spare copies);
7. the Legal Remembrancer and Secretary to Government, Punjab, Legislative Department, Chandigarh;
8. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
9. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001 (with two spare copies);
10. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
11. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi;
12. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
13. the Secretaries to all State Legislative Assemblies / Councils in India;
14. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I (A) Section), New Delhi - 110001;
15. the Under Secretary to Government, Punjab, General Administration (By name) with 180 spare copies for distribution amongst the various Branches under the Administrative Secretaries;
16. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
17. the Director, Information and Public Relations, Punjab, Chandigarh;
18. The Incharge, United News of India, Building No.6, First Floor, Sector-42, Attawa, Chandigarh-160036;
19. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
20. all Press Correspondents stationed at Chandigarh.



SECRETARY.